THE MINISTER OF TOURISM AND CIVIL AVIATION (DR.KARAN SINGH):
(a) No. Sir.

(b) Does not arise.

Deteriorating Financial Condition of Universities

2175. SHRI SITARAM KESRI: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) whether it is a fact that the Vice-Chancellors and Heads of University level institutions of India and Ceylon expressed their concern at the deteriorating financial condition of the Universities;
- (b) if so, the reaction of Government thereto; and
- (c) what were the other recommendations of the Conference of Vice-Chancellors and heads of University level institutions?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): (a) The Seminar Organised at the time of the 44th Inter-University Board meeting held at Vallabh Vidyanagar discussed the problem of the University finances on the basis of a sample study carried out under the auspices of the Board. The following Draft Resolution was adopted:

"This 44th meeting of the IUB suggests to the State Governments to adopt the following criteria already being used by the Government of Gujarat for determining the block grant to the various Universities:—

- Annual expenditure incurred by the University under the settled channels of expenditure.
- Increase in expenditure envisaged in view of developmental schemes and subsequent additional staff administrative as well as teaching.
- Expenditure that becomes committed when the University Grants Commission Plan help ceases.
- Expenditure on campus development and/or expansion of physical facilities not covered under Uni-University Grants Commission schemes.
- Increase due to revision in salary scales or D. A. or other allowance or amenities or benefits.

- 6% increase to meet the expenditure on normal annual increments of the staff on rolling basis."
- (b) The Resolution is addressed to the State Governments.
- (c) The three significant recommendations are:
 - (i) The Board approved a Memorandum submitted by its standing committee to the Finance Commission advocating due cognisance of the non-Plan maintenance expenditure of the Universities in various States and placing at the disposal of the State Governments sufficient funds to meet their requirements of the Universities.
 - (ii) The Board recommended for implementation the measures outlined by the Committee appointed by the U. G. C. for effective propagation of the philosophy and programme of family planning.
 - (iii) The Board resolved to extend its support to the scheme of National Service under consideration in the Ministry of Education.

Revenue and Administrative Expenditure in Union Territories

2176. SHRI HEM RAJ: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any guidelines have been worked out or fixed by the Central Government for reducing the administrative expenditure and for augmenting the revenues and incomes of the Union Territories;
 - (b) if so, the details thereof; and
- (c) the outcome of those steps during the last three years in each Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI (VIDYA CHARAN SHUKLA): (a) to (c). No specific guidelines have been worked out or fixed by the Central Government for reducing the administrative expenditure or for augmenting the revenues and incomes of the Union Territories. However, general instructions from the Central Government to secure economy in expenditure like reduction of provision for Travelling Allowances, ban on upgradation of pay-scales,